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their full capacity and the date from which those are not so working;

- (b) the percentage of the rated capacity at which each one of these undertaking is working; and
- (c) the remedial measures that are being taken to improve their working?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० म्रार० गणेश): (क) से (ग) सभा-पटल पर एक विवरण रख दिया गया है । दिखिये परिशिष्ट 83, अन्पत्र संख्या 2

fITHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) A statement is laid on the Table of the House. (See Appendix LXXXIII, Annexure No. 2.)]

LOCATION OF HEAD OFFICE OF THE GENERAL INSURANCE CORPORATION

*19. SHRI DWIJENDRALAL SEN GUPTA: SHRI SASANKASEKHAR SANYAL: SHRI KALYAN ROY: SHRI BHOLA PRASAD: SHRI SANAT KUMAR RAHA: SHRI SHYAMLAL GUPTA: SHRI NIREN GHOSH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have received any representation from the Bengal National Chamber of Commerce Calcutta, in respect of location of the Head Office of the General Insurance Corporation at Calcutta instead of at Bombay; and
- (b) if so, the decision taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

tt J English translation.

(b) On due consideration of the points raised in the representation, no change in the earlier decision to locate the head office of the General Insurance Corporation at Bombay, was deemed necessary.

WORKING OF COTTON CORPORATION OF INDIA

*20. SHRI S. B. BOBDEY: SHRI A. G. KULKARNI: SHRIMATI VIDYAWATI CHATURVEDI: SHRIMATI **SATYAVATI** DANG: SHRI PARASHAR: SHRI N. JOSEPH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether the Cotton Corporation of India has completed its Balance-Sheet up to the 31st December, 1972; and if so, the details thereof; and
- (b) whether any inquiry has been made about the working of the Corporation; if so, the results thereof?

THE MINISTER OF **COMMERCE** (PROF. **DEBIPRASAD** CHATTO-PADHYAYA): (a) No, Sir.

(b) While no formal enquiry as such has been held some time ago, a senior officer of the Ministry was asked to look into the working of the Corporation. The officer's report to my predecessor showed that the Corporation had been functioning satisfactorily.

CUT IN EXPORT DUTY ON JUTE-CARPET BACKING

*21. SHRI BABUBHAI M. CHINAI: SHRI DAHYABHAI V. PATEL: SHRI SUNDAR MANI PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation has represented to Government for a cut in export duty on jute carpet backing to enable Indian